

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 341996

Manohar MohantyApplicant (s)

Versus

Union of IndiaRespondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		REGISTER Registrar	J.P.O. of 16.5.96 is filed.
1	15.1.96	Adjourned to 18.1.1996 at request. MEMBER (ADMINISTRATIVE)	In this application up to 19, the applicant has challenged the selection of R-5 for the post of Extn.
2	18.1.96	Call after two weeks at request MEMBER (ADMINISTRATIVE)	For Registrars.
3	5.2.96	Adjourned to next week. Member (Admn.)	
4	16.2.96	No one response when called. One more final chance, Put up after ten days. Member (Admn.)	12.01.96
5	27.2.96	No one response when called. This is the fifth time that there is no positive response. It appears to me that the applicant has lost all interest in pursuing this case. Application dismissed. Member (Admn.)	For Admn. 2 stay.